

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 27(ND)/2015
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: Mr. Yash Goylyam
Vs
M/s. Nulon India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
2.	Sh. Vinender Ganda	St. Adv.	Petitioners	
2.	Sh. Sarwan Raza	Adv.	"	
2.	Sh. Shobhan Mahanti	Adv.	"	
4.	Sh. Mohd. Wasjeem Akram	Adv.	"	
5.	Sh. Rakesh Kumar	Adv.	"	
1.	Mrs. Ranjana Roy Gaurai,	Adv	} For Respondent	Srishti Kapoor
2.	Ms. Prem Anand,	Adv		
3.	Ms. Srishti Kapoor,	Adv		
4.	Ms. Vasudha Sen,	Adv		
1.	Mr. CP Vig,	Adv,	For Respondent No. 2	

ORDER

Mr. C.P. Vig has concluded arguments on behalf of the respondent No. 2. To come up
for arguments of other respondents on 15.02.2017.

SD/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
SD/-
(R. VARADHARAJAN)
MEMBER (J)